

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on **09.09.2026**

Combination: **Shri Om Prakash Kant, AM & Anikesh Banerjee, JM**

Sr. No.	ITA No.	Name	Bench	D.O.H.	Author
1	5867/Mum/2026	Alok Retail India Limited	A	07.09.2026	AM
2-3	1960 and 1961/Mum/2026	Panna Lal Maloo	H	24.08.2026	AM


(M. Ranganath Vittal)
Senior Private Secretary

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 10.09.2026

Before Shri C N Prasad, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1-2	ITA	3678 & 3679/M/26	Vighnaharta Properties	F/AM	22.07.2026
3-5	ITA	7793/M/26, 8115/M/26 & 8116/M/26	Vanita Samaj	F/AM	28.07.2026

Before Shri Amit Shukla, JM & Shri Makarand V Mahadeokar, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1-2	ITA	5284 & 5378/M/26	Janta Wafers Pvt. Ltd.	F/AM	10.09.2026

Before Smt. Beena Pillai, JM & Shri Bijayananda Pruseth, AM

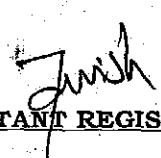
Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	4245/M/26	Deepti Kumar Varandani	SMC/-	

Before Shri O P Kant, AM & Shri Anikesh Banerjee, JM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	3087/M/26	Anurag Janu	A/JM	07.09.2026

Before Shri Anikesh Banerjee, JM & Ms. Ratna Dasgupta, AM

Sr No.		ITA No	Name of the assessee	Bench/ Author	Date of Hearing
1	ITA	4503/M/26	Ashraf Ali Abdul Kader Muslim Veetil	SMC/JM	07.09.2026
2	ITA	6708/M/26	Airoli ITP Development Pvt Ltd.	K/JM	07.09.2026
3	ITA	7754/M/26	Saurabh Sanjay Pawar	SMC/JM	04.08.2026
4	ITA	7295/M/26	Cemindia Projects Pvt. Ltd.	K/JM	04.08.2026
5	CO	309/M/26	Cemindia Projects Pvt. Ltd.	K/JM	04.08.2026


ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH,
MUMBAI

SHRI AMIT SHUKLA, JUDICIAL MEMBER

&

AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER

Pronounced on 10.09.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA NO. 5284 & 5378/M/2026	Janta Wafers Pvt. Ltd.	F	10.09.2026	AM	Allowed


Tarun Kushwaha
Sr. Private Secretary

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCH,
MUMBAI

SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER

&

AUTHOR: SHRI MAKARAND VASANT MAHADEOKAR,
ACCOUNTANT MEMBER.

Pronounced on 10.09.2026

Sr. no.	ITA No.	Assessee Name	Bench	Date of Hearing	Author	Result
1.	ITA NO.3678 & 3679/M/2026	Vighnahara Properties	F	22.07.2026	AM	Dismissed
2.	ITA NO.7793, 8115 & 8116/M/2026	Vanita Samaj	F	28.07.2026	AM	Allowed


Tarun Kushwaha
Sr. Private Secretary

INCOME TAX APPELLATE TRIBUNAL, MUMBAI

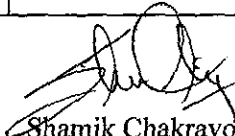
ADDITIONAL PRONOUNCEMENT LIST

Bench: SMC

Constitution: SMT. BEENA PILLAI, JUDICIAL Member
& SHRI BIJAYANANDA PRUETH, ACCOUNTANT Member

Date of Pronouncement: 10-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1	ITA 4245/Mum/2026	DEEPTI KUMAR VARANDANI	2020-21	Allowed for statistical purposes


Shamik Chakravorty, Sr. P.S.
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**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "A" MUMBAI**

**SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND**

SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER

List of orders to be pronounced on 11TH SEPTEMBER, 2026 (Friday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1.	3735/M/2026	ASHOK MADANLALJI JAIN	08.09.2026	A	JM
2.	5725/M/2024	ABHAY KANTILAL SHAH	08.09.2026	A	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :10/09/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC (K)" MUMBAI**

**SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
MS. RATNA DASGUPTA, ACCOUNTANT MEMBER**

List of orders to be pronounced on 11TH SEPTEMBER, 2026 (Friday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1.	4995/M/2026	NAWAZ HUSAIN QURESHI	08.09.2026	SMC(K)	JM

Soumili Das
Soumili Das
PS

Mumbai, Dt :10/09/2026

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

[BEFORE SHRI CHALLA NAGENDRA PRASAD, J.M. AND SHRI PRABHASH SHANKAR, A.M.]

(Orders to be pronounced on 11.09.2026)

Sl.No.	ITA No.	Assessee	Date of hearing	Author	Bench
1.	3011/Mum/2026	Jobanputra Charitable Trust	16.07.2026	JM	F
2.	3017/Mum/2026	JWC Logistics Park Private Limited	16.07.2026	JM	F
3.	4386/Mum/2026	Manpreet Estates LLP	16.07.2026	JM	F
4.	4420/Mum/2026	Fork Media Group Private Ltd.	16.07.2026	JM	F
5.	4518/Mum/2026	Smt. Chanda Shreeram Singh	15.07.2026	JM	SMC
6.	4685/Mum/2026	Paranjape & Paranjape	16.07.2026	JM	SMC


(Prabhat Kumar Kesarwani)
Sr.PS

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI CHALLA NAGENDRA PRASAD, J.M. AND SHRI ARUN KHODPIA, A.M.)

(Orders to be pronounced on 11.09.2026)

Sl.No.	ITA No.	Assessee	Date of hearing	Author	Bench
1.	4569/Mum/2026	Maharashtra Airport Development Company Limited	20.07.2026	JM	F
2.	4527/Mum/2026	Muslims Majlis	20.07.2026	JM	F
3.	662/Mum/2026	Snow Mount Properties	20.07.2026	JM	F

(Prabhat Kumar Kesarwani)
Sr.PS

IN THE INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES MUMBAI

(BEFORE SHRI CHALLA NAGENDRA PRASAD, J.M. AND SHRI MAKARAND VASANT MAHADEOKAR, A.M.)

(Orders to be pronounced on 11.09.2026)

Sl.No.	ITA No.	Assessee	Date of hearing	Author	Bench
1	4038/Mum/2026	Jitendra M. Kitavat HUF	21.07.2026	JM	F
2.	4713/Mum/2026	Mohammed Haseeb Mohammed Hanif Khan	21.07.2026	JM	F
3-7	989/Mum/2026 990/Mum/2026 991/Mum/2026 1143/Mum/2026 1144/Mum/2026	Shravan Kumar Harkaram Choudhary	23.07.2026	JM	B


(Prabhat Kumar Kesarwani)
Sr.PS

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

ORDERS LISTED FOR PRONOUNCEMENT ON 11/09/2026

BEFORE SHRI SAKTIJIT DEY (VP) AND SHRI G.M. DOSS (AM)					
S.No.	ITA no.	Appellant	Hrd. On	Bench	Author
1.	6440 & 6441/Mum/2026	Sayaji U BA Khin Memorial Trust, Mumbai	06.06.2026	B	V.P.


(Amit Kumar Srivastava)
Sr. PS

cc:1. Notice Board
2. Judicial Section
3. Member-Log Book
4. IT Cell

Date 10.09.2026

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI
PRONOUNCEMENT LIST**

Bench: G

**Constitution: SMT. BEENA PILLAI, JUDICIAL Member
& SHRI PRABHASH SHANKAR, ACCOUNTANT Member**

Date of Pronouncement: 11-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1	ITA 3786/Mum/2026	SANTOSH MAHENDRA JAIN	2016-17	Allowed for statistical purposes
2	ITA 6053/Mum/2026	SATPAL DARSHAN SINGH BHINDER	2017-18	Allowed for statistical purposes
3	ITA 6058/Mum/2026	THE SOCIETY OF HELPER OF MARY	2016-17	Allowed for statistical purposes
4-5	ITA 6134 & 6135/Mum/2026	ST XAVIERS HIGH SCHOOL TRUST POWAI	2025-26	Allowed for statistical purposes

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI
PRONOUNCEMENT LIST**

Bench: SMC

**Constitution: SMT. BEENA PILLAI, JUDICIAL Member
& SHRI BIJAYANANDA PRUSETH, ACCOUNTANT Member**

Date of Pronouncement: 11-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1	ITA 4294/Mum/2026	HETAAL JASWANTRAI PAREKH	2017-18	Allowed for statistical purposes
2	ITA 4414/Mum/2026	MOHAN BHAGUJI NANAWARE	2020-21	Allowed for statistical purposes

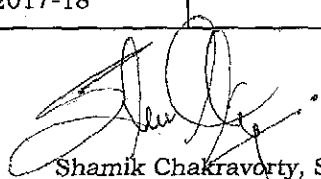
**INCOME TAX APPELLATE TRIBUNAL, MUMBAI
PRONOUNCEMENT LIST**

Bench: C

**Constitution: SMT. BEENA PILLAI, JUDICIAL Member
& SHRI JAGADISH, ACCOUNTANT Member**

Date of Pronouncement: 11-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1-3	ITA 5493 & 5504 & 6538/Mum/2026	IRFAN AHMAD SHAH	2018-19, 2017-18	Dismissed


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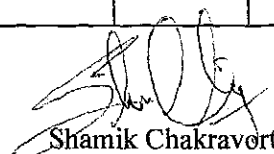
INCOME TAX APPELLATE TRIBUNAL, MUMBAI
ADDITIONAL PRONOUNCEMENT LIST

Bench: I

**Constitution: SMT. BEENA PILLAI, JUDICIAL Member
& SHRI BIJAYANANDA PRUSETH, ACCOUNTANT Member**

Date of Pronouncement: 11-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1-2	ITA 2302 & 2303/Mum/2022	MUNCHENER RUCKVERSICHERUNGS- GESELLSCHAFT AKTIENGESELLSCHAFT IN MUNCHEN	2018-19, 2019-20	Partly allowed


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI

ADDITIONAL PRONOUNCEMENT LIST

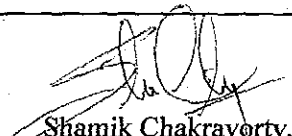
Bench: G

Constitution: SMT. BEENA PILLAI, JUDICIAL Member

& SHRI JAGADISH, ACCOUNTANT Member

Date of Pronouncement: 11-09-2026

Sr. No.	Appeal No.	Name of Assessee	A.Y.	Result of Appeal
1-4	ITA 2390 & 2429/Mum/2015, ITA 3395 & 3429/Mum/2018	STATE BANK OF INDIA	2012-13, 2013-14	ASSESEE- PARTLY ALLOWED FOR BOTH YEARS REVENUE – DISMISSED FOR AY 2012- 13 AND PARTLY ALLOWED FOR STATISCTIAL PURPOSES FOR 2013-14


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